

## Telecom Settlement Disputes & Appellate Tribunal

### Government of India

F.No.1/Judl/misc/TDSAT/2012

Dated : 20.08.2018

#### NOTICE

This is to inform that in view of re-declaration of holiday on account of Id-ul-Zuha (Bakrid) by the Government on 22.08.2018, all matters listed before Hon'ble Tribunal on 22.8.2018 shall be taken up now on 23.08.2018. Further, the cases of 23.8.2018 listed today for rescheduling dates and accordingly next date fixed today, stands cancelled. Now the cases of 23.8.2018 shall come up on that date only as fixed earlier.



Desk Officer

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